

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/117/2018
NAME OF THE PETITIONER : VEECON STRUCTURALS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. SRINIVASAN

Dy. Secy

ref

N. VENKATASAMY
PARTNER
NITS & ASSOCIATES

PARTNER
NITS & ASSOCIATES

N. Venkatasamy

ORDER

Representative for the Applicant present. The Deputy RoC in person present and prayed for time to file objections. At request, time is enlarged. Put up on 08.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)